NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36 & 37/ (IB)/2017

NAME OF THE PETITIONER(S)

: VSO BALAKRISHNAN

NAME OF THE RESPONDENT(S)

: BEST & CROMPTON ENGINEERING LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. SANTHANAM SENIOR TECH ASST-

ORDER

Counsel for Petitioner absent. Counsel for Respondent also absent. Notice is sent

to the Respondent from the Registry. Senior Technical Assistant from the Official Liquidator present and submitted that the Hon'ble High Court of Madras in CP/63/2013 passed an order dated 27.07.2016 wherein Official Liquidator was appointed as Provisional Liquidator. Filed the copy of the said order. The same is taken on record. Perused. The Respondent in this matter and in the above said CP is one and the same. In the circumstances, the Petitioner is directed to approach and make his submission before the Official Liquidator. With the above observation, the matter is closed. Registry is directed to communicate the order to the Petitioner.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)